

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4969
ANSWERED ON:23.04.2015
FACILITIES FOR DISABLED PERSONS
Kaushik Shri Ramesh Chander

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether people with disabilities face challenges while using public transport in the country;
- (b) if so, the action taken thereon;
- (c) whether the Government proposes to install facilities in the public transport to make them more accessible for persons with disabilities;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) Yes, Madam.
- (b) to (d) 'Communication by Road' is a state subject, it is the state government prerogative to install facilities for person with disabilities in public transport. However, State Transport Undertakings (STUs) have inducted low floor buses with foldable ramp provisions in urban buses. Kneeling facilities have been provided in high end intercity coaches and urban vehicles. Provision of additional third steps for boarding and de-boarding of disabled person is being provided in some cases. Dedicated seats for disabled persons are provided near the entry of all buses of SRTUs. Ramps and Barrier free toilet facility along with facility of wheel chairs have been provided in bus stands by some of the SRTUs. All Bus Rapid Transits (BRT) stands are disabled friendly.
- (e) Doesn't arise.